

BENCH-I

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

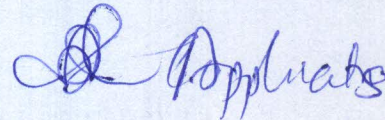
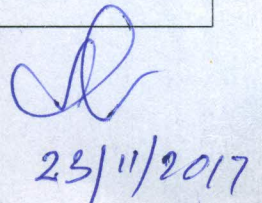
C.A.No.143/KB/2017

**Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 23rd November 2017, 10.30 A.M

Name of the Company	Jayshree Nirman Limited		
Under Section	230-232		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. J. SATNAIK, JCS

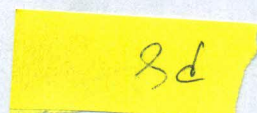
23/11/2017

ORDER

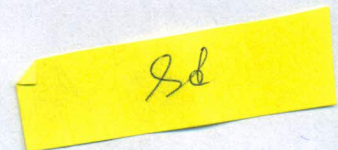
Ld. Pr. CS for the petitioner is present.

Petitioner has filed List of Dates and Synopsis, which is incomplete. Petitioner is directed to file complete List of Dates and Synopsis within 7 days from today.

List on 06/12/2017.



(Jinan K.R.)
Member (J)



(V.P.Singh)
Member (J)